## BUSINESS ADVISORY COMMITTEE

## FOURTEENTH REPORT

## (Fowth Lok Sabha)

The Business Advisory Commithee beld a siting on Wednestay, the plst February, 1968.
2. The Committe recommend the allocation of time to the following thems of Gotemment legislative and other business as shown against each:-
(1) Motion of No-Confictence in the Council of Minisiers to be moved by Shri Bal Raj Madhok. (To be taken up on 27 th . Febrmary: 1968).
(2) Satutory fesolution to be moved by Home Minister approving the Proclamation in relation to the State of West Bengal.
(3) General Discussion on Railway Budget for 1968-69.
(d) Dincassion and voting on the Demands lor Grants (Railways) lor 1968-69.
(5) Discussion and roting on the Supplementary Demands for Grants (Raitways) fot 1967.68 .
(6) The fammu and Kashmir Representation of the People (Supplementary) Bill, 1968. (Considerailum and passing).
(7) The Banking Laws (Anendment) 1967 (Reference to Select Committee).
(8) The Motor Vehicles (Amendment) Bill, 1968 (Motion for concumence in the vecommendation of Rajya sabha for reference to Joint Committee).
(y) Motion by Shri Nath Pai and others regarding constintional developments in Bihar.

2 hours
(To be taken up from 4 to 6 PM . on 28 th February, 1968).

1 hour
(To he taken up in the first week of Marcte, 1968).
3. The Conmitted further recommend that as a special case motion for veference of the Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1967, to Select Committee, for which 1 hour had earlier been allotted, may now be disposed of by the House without any disenssion.

New Deehr;
$\frac{\text { Febuany 21, 1908. }}{\text { Whalguna 2, 1889 (Saha). }}$
N. SANJIVA REDDY,
Chairmons
Butiness Adinsory Committee.

GMGIPND-Lino NS-3168 (D) LS JC $12827-21-2067-550$

